47

48

MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED):

(a) and (b) The Committee on the Financial had inter-alia recommended that there was no need for representation of the Reserve Bank of India (RBI) on the boards of the public sector banks so as to avoid the possibility of conflict of interest. A decision has still to be taken by the Government on this recommendation.

(c) Government have not received any complaint in the recent past alleging intervention of the RBI directors in the operations of the banks.

(d) No, Sir.

(e) Does not arise.

Earnings from Additional Excise Duty (Textiles and Textile Articles) Act, 1978

*451. SHRI PRAGADA KOTAIAH SHRI RAM NARESH YADAV:

Will the Minister of TEXTILES be pleased to state the earnings from the Additional Excise Duty (Textiles and Textile Articles) Act of 1978 for the years 1990-91 and 1991-92, indicating the purposes for the extent to which they were spent?

THE MINISTER OF STATE & THE MINISTRY OF TEXTILES (SHRI G. VENKATSWAMY): The receipts from of Excise (Textiles and Additional Duties Textile Articles) Act, 1978 during 1990-91 and 1991-92 had been of the Order of Rs. 245.18 crores and Rs. 325.52 crores respectively. The Additional Excise Duty is levied on specified products of textile industry for raising the required amount of funds to subsidise production of "Controlled Cloth" for the Weaker Sections of the Society Government of India utilised a sum of Rs. 140.00 and Rs. 140.82 crores during 1990-91 and 1991-92 respectively for production of millmade controlled cloth and handloom janata cloth.

Distressed Portrayal of Goan Women

*452. SHRI MENTAY PADMAN-ABHAM; Will the MINISTER OF CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether Government's atten tion has been drawn to the news item appearing in the Economic Times dated the 28th February, 1993 captioned "Goan women resent distorted portrayal in ads"_

(b) if so, what steps Government are taking to revoke such advertisements, brochures and publicity material;

(c) whether any guidelines have been issued to all the concerned tourism organisations on the type of message they should convey on tourism; and

(d) what measures Government proposes to take to rectify the distor tions portrayed on Goan women and culture?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The Central Department of Tourism and the State Tourism De partment of Goa have not issued any advertisement publi printed anv or city material which portrays Goan women and Goan culture in a distor ted manner.

(c) No guidelines have been issued. However, it is always the effort of the Department to project to culture of India and its people in a positive manner.

(d) Does not arise.